

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD**

OA/020/904/2017

Dated : 31/08/2018

BETWEEN

1. Mr. Gorapalli Sravan Kumar,  
S/o. Gorapalli Babu Rao,  
Aged about 26 years,  
Occ: Unemployed,  
R/o. D.No. 4-64, Village-Kotha Valasa,  
Dist-Vizianagaram, Andhra Prasad, Pin – 535 183.
2. Mr. Rajesh Jerripotula,  
S/o. Mr. Tatarao Jerripotula,  
Aged about 25 years, Occ: Unemployed,  
R/o. D.No.2-100, Post-P Bonangi,  
Mangalm – Paravada, Dist,  
Visakhapatnam, Pin – 531 021.
3. Mr. Siriparapu Sattibabu,  
S/o. Mr. Siriparapu Demudu,  
Aged about 28 years,  
R/o. D.No.12-43, Mogalipuram,  
Post – Mallunaidupalem, Mandalam,  
Sabbvaram, Visakhapatnam, Pin – 531 035.
4. Mr. Ruttala Varahala Rao,  
S/o. Mr. Ruttala Yenkinaidu,  
Aged about 21 years,  
Occ: Unemployed,  
R/o.H.No.4-19, Vill & Post Theeda,  
Mandalam – Kasimkota,  
Visakhapatnam , Pin – 531 031.
5. Mr. Gondesi Arunkumar,  
S/o. Mr. Gondesi Appalareddy,  
Aged about 25 years,  
R/o. D.No. 20-10-28/1,  
Nellimukkupedagantyada,  
Visakhapatnam, Pin – 530 044.
6. Mr. Chittimana Gowri Mahesh,  
S/o. Mr. Chittimana Appala Swamy,  
Aged about 26 years,  
R/o. D.No. 18-36-33, Pedagantyadapedakorada,  
R.H. Colony, Visakhapatnam – Pin – 530 044.

7. Mr. Chittimana A Prasad,  
S/o. Mr. Chittimana Appala Swamy,  
Aged about 28 years,  
R/o. D.No. 18-36-33, Pedagantyadapedakorada,  
R.H. Colony, Visakhapatnam – Pin – 530 044.

....Applicants

AND

1. The Union of India rep. by its  
Secretary, Ministry of Defence, South Block,  
New Delhi – 110011.
2. The Chief of Naval Staff,  
Integrated Headquarters of  
Ministry of Defence (Navy) New Delhi – 110 011.
3. The Flag-Officer-Commanding –in-Chief ,  
Head Quarter Eastern Naval Command,  
Visakhapatnam.
4. The Chief General Manager,  
Naval Armament Depot, Indian Navy,  
NAD Post, Visakhapatnam – 530 009.

Counsel for the Applicants : Mrs. Anita Swain  
Counsel for the Respondents : Mrs. K. Rajitha, Sr.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R. KANTHA RAO, JUDL. MEMBER

**ORAL ORDER**  
{ Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member }

The O.A. is filed seeking the relief of permitting the Applicants to appear for the Examination and for that purpose directing the Respondents to issue call letters for the Written Examination which is going to be held on 22.10.2017 or on any subsequent date.

2. The Tribunal passed interim order to issue hall tickets and permit the Applicants to write the examination. Accordingly, the Applicants were permitted to write the examination. The Tribunal, however, directed in the interim order not to announce the results of the Applicants without leave. Since the Applicants were permitted to write the examination, now the Respondents are directed to announce their results and take further steps according to rules.

3. Since the prayer is only for a direction to allow the Applicants to write the examination, no further cause survives for adjudication in the O.A. Hence, the O.A. is closed. No costs.

(JUSTICE R. KANTHA RAO  
JUDL. MEMBER

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